

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 1993
TO BE ANSWERED ON 23.12.2022

FUNCTIONAL CONSUMER COURTS IN THE COUNTRY

1993. SHRI ABDUL WAHAB

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of consumer courts functioning in the country and the number of judges posts lying vacant at present, State-wise;
- (b) the number of new consumer courts that started operations in 2019;
- (c) the number of pending cases with consumer courts and average time taken for disposal of cases; and
- (d) the name of States where no consumer court is functioning since 2019, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): The total number of Consumer Commissions functioning in the country is as follows:

Name of Consumer Commission	Number
National Consumer Disputes Redressal Commission (NCDRC)	1
State Consumer Disputes Redressal Commissions (SCDRCs)	35
District Consumer Disputes Redressal Commissions (DCDRCs)	637
Total	673

Under the provisions of the Consumer Protection Act, 2019, it is the responsibility of the State Governments to fill up the vacancies of President and Members in the State Commissions and District Commissions. The status of vacancies in the different Consumer Commissions is annexed.

The status of pending cases (as on 21.12.2022) in the Consumer Commissions across the country is as under:

S.No	Name of Consumer Commission	Cases filed since inception	Cases Disposed	Cases Pending
1	National Consumer Disputes Redressal Commission (NCDRC)	1,06,088	84,148	21,940
2	State Consumer Disputes Redressal Commissions (SCDRCs)	4,89,506	3,79,913	1,09,593
3	District Consumer Disputes Redressal Commissions (DCDRCs)	19,33,392	15,07,175	4,26,217
	Total	25,28,986	19,71,236	5,57,750

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PART (a) to (d) OF RAJYA SABHA QUESTION NO 1993 FOR 23.12.2022.**

S. No	State	State Commission		District Commissions	
		Vacancy		Vacancy	
		President	Members	President	Members
1	Assam	0	0	0	0
2	Andhra Pradesh	0	1	0	0
3	Arunachal Pradesh	1	0	0	21
4	A & N Islands	0	0	0	1
5	Bihar	1	0	4	22
6	Chandigarh	0	1	1	0
7	Chhattisgarh	0	1	8	20
8	Daman & Diu and Dadar & Nagar Haveli	1	3	0	1
9	Delhi	0	0	0	0
10	Goa	1	0	0	0
11	Gujarat	0	2	1	13
12	Haryana	0	1	3	3
13	Himachal Pradesh	0	0	0	2
14	Jammu and Kashmir	1	1	6	8
15	Jharkhand	1	0	0	0
16	Karnataka	0	6	5	6
17	Kerala	0	0	0	0
18	Ladakh	1	4	2	4
19	Lakhsadweep	0	0	0	0
20	Madhya Pradesh	0	0	4	44
21	Maharashtra	0	8	16	18
22	Manipur	0	0	0	0
23	Meghalaya	0	0	0	3
24	Mizoram	1	0	0	1
25	Nagaland	0	0	0	0
26	Odisha	0	0	12	44
27	Puducherry	0	2	1	0
28	Punjab	0	1	3	4
29	Rajasthan	0	0	16	10
30	Sikkim	0	3	0	0
31	Tamil Nadu	0	1	0	13
32	Telangana	0	0	0	2
33	Tripura	0	0	0	0
34	Uttar Pradesh	0	1	2	15
35	Uttarakhand	0	1	0	0
36	West Bengal	0	1	1	0
	Total	8	38	85	255
